

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4761
TO BE ANSWERED ON 23.03.2018

Funds to Tackle Air Pollution

4761. SHRI JITENDRA CHAUDHURY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Union Government has recently sanctioned thousands of crore rupees to tackle alarming air pollution level in the National Capital, Delhi;
- (b) if so, the details thereof; and
- (c) the type of machines likely to be used to filter the Polluted air in the capital?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) to (c) The Government has approved a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for in-situ management of crop residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi for the period of 2018-19 to 2019-20 at an estimated cost of Rs.1151.80 crore in order to curb the practice of stubble burning which is one of the significant sources of air pollution. These machines are not intended to filter polluted air, instead, they mitigate air pollution by reducing air pollution due to burning of crop residue.
